

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 11-09-2023 AT
02.00 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA/1346/IB/2020

PETITION NUMBER : CP/548/IB/2017

**NAME OF THE PETITIONER : Chandramouli Ramasubramaniam,
Liquidator of
M/s. Naachiar Paper Boards Pvt Ltd**

NAME OF THE RESPONDENT(S) : Varadharaj Kesavan & 3 Ors

UNDER SECTION : Sec 66 of IBC, 2016

ORDER

Ld. Counsel Mr. S. Sathyanarayanan for the Applicant. Ld. Counsel
Mr. Jayaharan for the Respondent.

Pleadings are complete.

List the application for hearing on **30.10.2023**.

- SP -

RAVICHANDRAN RAMASAMY
Member (Technical)

Phk

- SP -

SANJIV JAIN
Member (Judicial)